

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

Cont. A (CA) 4/2024 in Company Petition/29/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mukka Srinivas

...Petitioner

VS

Sri Sai Pavan Industries Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (CA) 4/2024

Learned Counsel Mr. Naveen Vasireddy, for company petitioner Nos 1 to 4 present physically and learned counsel Mr. Abhishek Gupta for Respondents Nos 1-5 present through Video Conference. At request for counter, matter adjourned to 29.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)